COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 175 of 2016

Dated: 24th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Nishant Kumar

Mr. Tushar Shrivastava

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda

Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

Mr. Shikhar Saha for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk